

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 148,149 and 150 of 2009

& IA-302 of 2009

Dated : 17th August, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Reliance Infrastructure Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for MERC

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel for the Commission, files additional reply Written Submissions. The learned counsel for the Appellant seeks some time to go through the same and make necessary submissions.

Post the matter on **25.08.2011 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/ks